## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4326 ANSWERED ON:19.08.2010 AMENDMENT IN PETROLEUM RULES Bavalia Shri Kuvarjibhai Mohanbhai

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the proposal for amending section 43 of Petroleum Rules, 2002 is pending with the Government for several years;
- (b) if so, the details thereof and the reasons therefor; and;
- (c) the steps being taken by the Government in this regard?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): The proposal of amending section 43 of the Petroleum Rules, 2002 is not pending with the Government of India. The section 43 of the Petroleum Rules, 2002 has been amended vide Notification GSR 61(E) dated 2nd February, 2007 to include ship breaking activity.